

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/16	TP 133/17	Hearing	433(e)	Ramsons Garments Finishing Equipment(P) Ltd. Vs JCR Drillsol Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MAREY APPLS

Rahong

Shangappa

Counsel for petitioner is present. Registry has raised some objections over Form-5. Counsel for petitioner is directed to comply the same.

List it on 05.09.2017.


MEMBER (J)


MEMBER (T)